

mended the establishment of such banks which may be considered in due course.

Shri S. N. Das: Are Government aware if any of the State Governments has formulated a plan of this type or has not?

Dr. P. S. Deshmukh: No State has formulated any such plan, but there exist some grain golas for seeds, etc. in some of the States like Orissa, Uttar Pradesh, etc.

Prevention of Cruelty to Animals Enquiry Committee

*1896. **Shri Kirolikar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the committee set up to consider the adequacy of the existing provisions of various laws for the prevention of cruelty to animals in the country and other allied matters has submitted its report; and

(b) if so, when the report will be placed on the Table of the House?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No, Sir.

(b) No definite date can yet be mentioned.

श्री किरोलिकर: इस कमेटी में कितने और कौन कौन से मेम्बर हैं?

डा० पी० एस० देशमुख: इस में कुल १३ या १४ सदस्य हैं, जिन के नाम यह हैं:

Shri V.K. Krishna Menon *Chairman*
Shrimati Rukmini Devi
Arundale Member

Dr. M. D. D. Gilder "

Shri Kakasaheb Kalelkar "

Prof. N. R. Malkani "

Shrimati Lakshmi N.
Menon "

Shri Dewan Chand
Sharma "

Shri G. Srinavasa Murty
(of the School of Indian
Medicine) "

The Commissioner, Animal
Husbandry, Government of India "

The Inspector General of
Forests, Government of
India "

Dr. K. Mitra, Assistant
Director General of
Health Services, Government
of India "

Dr. Syed Mahmud has
been replaced by Pandit
Munishwar Dutt Upa-
dhyay Membe

Dr. P. Subbarayan has
been appointed as an
additional member "

Shri R. L. Mehta, I. A. S., Deputy
Secretary Ministry of Food and Agriculture
was Secretary but somebody else will
succeed him.

श्रीमती कमलेंदु मति शाह: जब यह
जानवर एक जगह से दूसरी जगह ले जाये
जाते हैं, तो उन को पानी पिलाने, खाना देवे
और छांह में रखने का कोई प्रबन्ध किया जाता
है या नहीं?

डा० पी० एस० देशमुख: जो भी दिक्कतें
होंगी, कमेटी उन पर गौर करेगी।

Payment of Taxes

*1897. **Sardar Iqbal Singh:** Will
the Minister of Labour be pleased to
state:

(a) whether the system of payment
of taxes in the shape of labour still
exists;

(b) if so, the names of the States
where this system is in vogue;

(c) the types of taxes paid in the shape
of labour; and

(d) the steps taken by Government to
abolish this system?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (d). The system mentioned in the question does not exist in Himachal Pradesh, Delhi, Madhya Pradesh, PEPSU, Kutch, Tripura, Saurashtra, Punjab and Manpur. Information concerning other States has been called for and it will be placed on the Table of the House as soon as received.

Sardar Iqbal Singh: May I know if the hon. Minister is aware of the fact that the Government of India has admitted in their representation to the First Labour Commission appointed by the U.N.O. which was presided over by Shri Ramaswami Mudaliar, that there existed a system of payment of taxes in the shape of labour? If that is a fact, may I know the type of system that existed in India?